NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/679/(IB)/2017 PETITION NUMBER : DNEPRO ADVISORY PVT LTD NAME OF THE PETITIONER(S) : ANKIT ISPAT PVT LTD NAME OF THE RESPONDENT(S) UNDER SECTION : 7 RULE 4 **SIGNATURE DESIGNATION** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM

FOR ROBINDENT

K.P. Hemanty tumber

m. L. Garren

ORDER

Counsel for Petitioner present. Counsel for Respondent present. Counsel for Central Bank of India also present. Matter is adjourned on the request of the Counsels for making final submissions. Put up on 05.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)